

Defective Case Register from 2025-08-14 to 2025-08-14

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/24888/2025	MAHADEV SAHU	2025-08-14	1. Date of disp.of not mentioned in the ref. certificate as pr FIR details.2.As per index, G.R NO.not mentioned in para.2 of petition and annex.1
2	D-CRLMC/24810/2025	SANTOSH KUMAR MAHANTY	2025-08-14	S.T. no. not mentioned in the prayer.
3	D-BLAPL/24889/2025	OM PRAKASH SARAN	2025-08-14	page nos.9 11 to14 are not neat.
4	D-CRLMP/24652/2025	NIRMAL KISHORE RATH	2025-08-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Provision of law not correctly furnished. 2. Necessary correction be made on Index I.A. petition and body of the petition.
5	D-WP(C)/32277/2025	SUBHRANSU BHUSAN MOHANTY	2025-08-14	page no.16 not legible.
6	D-WP(C)/32641/2025	JITENDRA KUMAR DIGAL	2025-08-14	Code no. not mentioned in the index
7	D-ABLAPL/24922/2025	MANOJ KUMAR NAYAK	2025-08-14	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.10 11 12 and 15 not neat and legible.2. As per index, Annexure-1 and 2 not described in the petition.
8	D-CRLMC/24805/2025	SURAJ MOHANTY	2025-08-14	petitioner no. 2 not signed in the v.nama
9	D-WP(C)/32644/2025	JITENDRA KUMAR DIGAL	2025-08-14	Code no. not mentioned in the index.
10	D-ABLAPL/24893/2025	RAKESH SHARMA	2025-08-14	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.12 not neat and legible.
11	D-CRLMC/24747/2025	SAROJ KUMAR PADHY	2025-08-14	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1. certified copy annex-1 not filed.
12	D-WP(C)/32651/2025	PRAMOD CHANDRA SEJPADA	2025-08-14	As per index annex.4 not mentioned in page no.15.

13	D-WP(C)/32652/2025	SANJIB MOHANTY	2025-08-14	page no.48 not neat
14	D-CRLMP/24883/2025	DEEPALI MAHAPATRA	2025-08-14	1. Page no. 14 not legible
15	D-BLAPL/24858/2025	DHANANJAYA NAYAK	2025-08-14	31-As per standing order the name of victim/informant shall not be mentioned in the petition.
16	D-CRLMC/24744/2025	JYOTIRMAYA SAHOO	2025-08-14	14-NOT PROPERLY INDEXED. 1. Certified copy of annex-1 not filed.
17	D-ABLAPL/24609/2025	PRAKASH KUMAR MISHRA	2025-08-14	Annexure 03 not properly page marked.
18	D-WP(C)/32715/2025	RABI NARAYAN BEHERA	2025-08-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
19	D-ABLAPL/24755/2025	RAKESH SHARMA	2025-08-14	In Declaration para No. not furnished.
20	D-WP(C)/32718/2025	KSHIROD KUMAR SAHOO	2025-08-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
21	D-BLAPL/24624/2025	CHIRANJIB ROUT	2025-08-14	i)For further S.R. after filing of C.Copy / True copy of rejection order.
22	D-BLAPL/24396/2025	SURESH CHANDRA PRADHAN	2025-08-14	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
23	D-BLAPL/24614/2025	PRASANTA KUMAR JENA	2025-08-14	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
24	D-CRLMP/24773/2025	RAMESH CHANDRA ROUT	2025-08-14	20-VERNACULAR CERTIFICATE NOT FURNISHED.
25	D-WP(C)/32840/2025	SATYAJIT MUKHERJEE	2025-08-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
26	D-BLAPL/24783/2025	MANDAKINI PANDA	2025-08-14	31-As per standing order the name of victim/informant shall not be mentioned in the petition. 1. Put up S r there after
27	D-CRLMP/24828/2025	MANAS RANJAN KHATUA	2025-08-14	1. Sl. no. 2 not correctly furnished in Affidavit.
28	D-BLAPL/24806/2025	ANJAN KUMAR BISWAL	2025-08-14	15-ALL PAPERS NOT PROPERLY SIGNED. Page no. 10 not legible.
29	D-WP(C)/32685/2025	AMIT PRASAD BOSE	2025-08-14	Annexure -3 not correctly mentioned in para-6.
30	D-BLAPL/24786/2025	MAHES DAS	2025-08-14	1. In Declaration under affidavit no of paragraph wrongly furnished.

31	D-BLAPL/24813/2025	JAGABANDHU SAHU	2025-08-14	Paragraphs not properly mentioned in declaration of the affidavit.
32	D-CRLMP/24814/2025	RANJIT MOHANTY	2025-08-14	1. PS case number not correctly furnished Sl. no.4 in Index.
33	D-CMP/32835/2025	SUJAY SHANKER SINGHDEO	2025-08-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Status of the Parties not furnished in the petition.
34	D-BLAPL/24795/2025	DIPTI RANJAN SWAIN	2025-08-14	1. Paragraph 4 of the application filled twice.
35	D-RSA/31895/2025	SRINIBASH SATAPATHY	2025-08-14	8-CAUSE TITLE NOT IN ORDER. 1.D.C.Fee of Rs. 597/- to be Paid. 2.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 05/-Paid. Decree Rs 05/- Not Paid 3.Appellants No-1(a) to 1(d) Respondents No-1(a) to 1(d) and R-3(a) not yet substituted vice deceased A-1 R-1 and R-3 of the L.A.Court respectively
36	D-WP(C)/32559/2025	DIPAK RANJAN MISHRA	2025-08-14	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Date of series copy of representation not tally with Index.
37	D-CRLMC/24778/2025	ANUGRAHA NARAYAN SAMANTRAY	2025-08-14	C.Copy of the Impugned order not filed.
38	D-BLAPL/24808/2025	ANJAN KUMAR BISWAL	2025-08-14	15-ALL PAPERS NOT PROPERLY SIGNED.
39	D-WP(C)/32204/2025	GOKULANANDA SAHU	2025-08-14	Occupation not mention in Affidavit.Address of op.no.1 not furnished in cause title
40	D-WP(C)/32742/2025	SAILABALA JENA	2025-08-14	1. Date not mentioned in Annexure-5.
41	D-WP(C)/32753/2025	JYOTSNARANI RATH	2025-08-14	1. Date not mentioned in Annexure-9 at para-15.
42	D-CRLREV/24857/2025	JYOTIRMAYA SAHOO	2025-08-14	C. copy I.c.c. case no 53 /2020 not filed.
43	D-CRLREV/24854/2025	NIRANJAN LENKA	2025-08-14	1.Alphabetical not paginated in index.2.Page no-15 AND 16 not legible.
44	D-BLAPL/24815/2025	GURUPRASAD BEHERA	2025-08-14	1.S.T. case pending before Lower Court mentioned in cause title does not tally with the true copy of rejection order. 2.Page no. 24 26 32 36 57 58 and 60 not legible
45	D-BLAPL/24840/2025	SIDHARTH SANKAR MOHAPATRA	2025-08-14	1. Provision of Law properly not mentioned. 2.Subject Code incorrectly Mentioned
46	D-RPFAM/32633/2025	TUSARKANTI PRAHARAJ	2025-08-14	petition is not appeal format, 2- certified copy of impugned order not filed
47	D-RPFAM/32686/2025	SARBESWAR BEHERA	2025-08-14	good ground not furnished

48	D-BLAPL/24868/2025	SUSANTA KUMAR BARAL	2025-08-14	Page no. 17 23 24 and 36 not pagination.
49	D-WP(C)/32695/2025	RABI NARAYAN BEHERA	2025-08-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
50	D-WP(C)/32704/2025	RAMAKANTA SARANGI	2025-08-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Page No.64 and 65 Are not legible.
51	D-WP(C)/32788/2025	RAGHUNATH DASMOHAPATRA	2025-08-14	14-NOT PROPERLY INDEXED. Date of order not correct in index in Annexure-1.
52	D-CRLMC/21314/2025	BAIBASWATA PANIGRAHI	2025-08-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 31 to 47 65 69 to 84 103 137 138 not neat Welfare fund of Rs.50/- not paid in Vnama..
53	D-BLAPL/24627/2025	GOKULANANDA SAHU	2025-08-14	i)Name of the informant be redacted from paragraph no. 2 of the petition. For further S.R.
54	D-WP(C)/32728/2025	RABI NARAYAN BEHERA	2025-08-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
55	D-WP(C)/32757/2025	PRATIK DASH	2025-08-14	1. Age of the deponent on affidavit does not tally with cause title
56	D-CRLMC/24865/2025	DILLIP KUMAR RAY	2025-08-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. CRLMC Petition and Annexure-1 not properly page marked in Index.2. C.Copy of Cognizance order dated01.08.2025 and charge sheet not filed.
57	D-CRLMC/24869/2025	PRADIPTA BEURA	2025-08-14	31-As per standing order the name of victim/informant shall not be mentioned in the petition.
58	D-WP(C)/32726/2025	PARTHA SARATHI DAS	2025-08-14	Page mark not tally with Index and book mark.
59	D-BLAPL/24764/2025	SAROJ KUMAR PADHY	2025-08-14	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
60	D-WP(C)/32287/2025	SUBHRANSU BHUSAN MOHANTY	2025-08-14	Page nos.22 to 29 and 57 not neat and legible
61	D-WP(C)/32561/2025	SABYASACHI SAHOO	2025-08-14	Occupation not mentioned in the affidavit
62	D-ABLAPL/24830/2025	KSHIROD KUMAR ROUT	2025-08-14	Occupation of the deponent not mentioned in declaration of the affidavit.
63	D-ABLAPL/24787/2025	DIPTENDU SUNDAR RAY	2025-08-14	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

				.Petition not correctly addressed to Honorable Court
64	D-WP(C)/32420/2025	PRASANNA KUMAR RATH (1)	2025-08-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
65	D-WP(C)/32688/2025	DIPTI RANJAN SWAIN	2025-08-14	14-NOT PROPERLY INDEXED. Date of annexure -3 not correct in index and Averment para-6
66	D-ABLAPL/24801/2025	SEKH ZAKIR HUSSAIN	2025-08-14	1. Provision of Law not properly mentioned in cause title. 2. G.R. case no. mentioned in cause title does not tally with prayer of the petition.
67	D-CONTC/32802/2025	ADV.	2025-08-14	i) Page mark of Index not correct.ii) Synopsis and Date chart not page marked.
68	D-WP(C)/32450/2025	EKTA AGARWAL	2025-08-14	Page no.138 not properly arranged.2.Page nos.191 193 198 199 200 212 to 214 not neat and legible.
69	D-CONTC/32571/2025	ADV.	2025-08-14	i) Year of the wp(c) not correct in date chart.ii) Paragraph no. not mentioned in Affidavit.
70	D-WP(C)/32713/2025	MANORANJAN JENA	2025-08-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
71	D-WP(C)/32444/2025	NALINI KANTA DASH	2025-08-14	1.Page No.14 is not legible. 2.Date of Annexures No- 3 and 4 mentioned in prayer portion not matched with Index
72	D-ABLAPL/24809/2025	TOFAN KUMAR SAHOO	2025-08-14	Page no. 10 11 not legible.
73	D-WP(C)/32572/2025	SUDHIR KUMAR MALLICK	2025-08-14	Date of R.S.D vide annex-4 not tally with Index.Page 19 not neat.
74	D-WP(C)/32634/2025	DURGA PRASAD PRADHAN	2025-08-14	Page no. 33 not neat.
75	D-ABLAPL/24797/2025	AKSHAYA KUMAR SUBUDHI	2025-08-14	1. G. R no not furnished in paragraph-1 of the application.
76	D-WP(C)/32288/2025	SUBHRANSU BHUSAN MOHANTY	2025-08-14	Page nos.22 to 29 and 57 not neat and legible.
77	D-WP(C)/32836/2025	ANUPAM RATH	2025-08-14	4-AFFIDAVIT/VERIFICATION NOT PROPER. Deponent secretary not mentioned correctly in sl. no. 1 in affidavit.
78	D-ABLAPL/24784/2025	DURGA PRASAD JENA	2025-08-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. L.A A W S Rs 10/- to be paid in V.Nama. 2. In declaration under affidavit, Deponents sign date not mentioned.
79	D-WA/32509/2025	SIDHARTH PRASAD DASH,A.S.C	2025-08-14	i) Address of the Honble court wrongly furnished. ii)Legible copy of page no. 35 and 46 are to be filed.
80	D-WP(C)/32600/2025	SANJAY KUMAR DAS	2025-08-14	Nomenclature not mentioned in V.Nama.

81	D-WP(C)/32691/2025	RABI NARAYAN BEHERA	2025-08-14	20-VERNACULAR CERTIFICATE NOT FURNISHED.
82	D-WA/32407/2025	SURYA NARAYAN PATNAIK,A.G.A	2025-08-14	wp (c) no. not correctly furnished in para no.A of grounds.
83	D-BLAPL/24776/2025	BHARATI DASH	2025-08-14	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
84	D-CONTC/32576/2025	BASUDEV BARIK	2025-08-14	i)paragraph sl. no. in petition not correct.ii)Name of the Advocate not in capital letters in the petition.
85	D-WP(C)/32560/2025	SHARMISTHA SAMAL	2025-08-14	Page marking not tally with Index and book mark.
86	D-WP(C)/32710/2025	PRAFULLA KUMAR SAHU	2025-08-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Page Nos.41 To 45 Are not legible. 2.Legal Assistant Fee of Rs.10/- to be paid on V>Nama
87	D-BLAPL/24785/2025	BIRENDRA KUMAR PARDHI	2025-08-14	In Annexure 01 page no not correctly furnished.
88	D-WA/32539/2025	MADHUMITA PANDA	2025-08-14	i) Anx-1 not properly mark in para no.1. ii) Legible copy of page no. 16 to 21 are to be filed
89	D-CMP/32829/2025	SUNIL KUMAR PANDA	2025-08-14	Age of petitioner and opp. parties not correctly mentioned in cause title.
90	D-WP(C)/32574/2025	SASWATI MOHAPATRA	2025-08-14	Page 53 not neat.
91	D-CRLMC/24789/2025	DEVASHIS PANDA	2025-08-14	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-4 in the I.A of the affidavit not correctly mentioned. Paragraph not correctly mentioned in the I.A of the affidavit.
92	D-BLAPL/24827/2025	AMITAV TRIPATHY	2025-08-14	Name of the victim be deleted from para no.02 put up for S.R.thereafter.
93	D-BLAPL/24834/2025	LALITENDU BHUYAN	2025-08-14	Name of the victim be deleted from para no.02 there after put up for S.R.
94	D-WA/32545/2025	BHOJARAJ SETH	2025-08-14	Status of parties not correctly furnished.
95	D-CMAPL/30930/2025	RAMAKANTA NAYAK	2025-08-14	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Reference certificate not furnished.ii) Provision of law not furnished in I.A
96	D-WP(C)/32570/2025	SUDHIR KUMAR MALLICK	2025-08-14	Page 19 not neat
97	D-WP(C)/32693/2025	RABI NARAYAN BEHERA	2025-08-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Page Nos.18 and 19 Are not legible

98	D-WP(C)/32476/2025	SITAKANTA RATH	2025-08-14	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
99	D-WP(C)/32425/2025	SOUMYA MISHRA	2025-08-14	1.Address of the opp.party No-3 not properly Furnished
100	D-MACA/32406/2025	PRASANTA KUMAR MAHALI	2025-08-14	c copy to be file .further SR
101	D-BLAPL/24777/2025	CHEERA RANJAN SATAPATHY	2025-08-14	17-REFERENCE CERTIFICATE NOT FURNISHED. .Petition not correctly addressed to Honorable Court
102	D-MACA/32445/2025	G.P.DUTTA	2025-08-14	1.Period of Delay 44 days
103	D-MACA/32474/2025	SUBRAT SATPATHY	2025-08-14	double cause title filed. statutory deposit not made
104	D-CRLA/24856/2025	GOURI MOHAN RATH	2025-08-14	Put up for S.R. after redacting the name of informant/victim from the appeal memo
105	D-ABLAPL/24772/2025	GAUTAM CHARAN ROUT	2025-08-14	1. In Declaration under Affidavit no. of paragraph of the application not furnished.
106	D-MACA/32485/2025	GIRIJA PRASAD DUTTA	2025-08-14	1.Period of Delay 603 days
107	D-WP(C)/32567/2025	SUDHIR KUMAR MALLICK	2025-08-14	Date of copy of R.S.D not tally with Index.Page 19 not neat.
108	D-EXP/32694/2025	DIPTI RANJAN MOHAPATRA	2025-08-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Para no not correctly furnished in I.A. ii) Put up for SR after filling of copy of order in wp (c) no. 20085/2025.
109	D-CONTC/32479/2025	ADV.	2025-08-14	1. Synopsis and date chart not filed.
110	D-WP(C)/32537/2025	SUSANTA KUMAR LENKA	2025-08-14	1. Year of Appeal memo under Annexure-6 does not tally with index and para-9 of the petition.
111	D-WP(C)/32678/2025	DR. BINODA KUMAR MISHRA	2025-08-14	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration.
112	D-WP(C)/32683/2025	DR. BINODA KUMAR MISHRA	2025-08-14	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration.
113	D-WP(C)/32658/2025	AKSHYANGSHU SEKHAR NANDY	2025-08-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
114	D-RSA/31661/2025	RAMDAS ACHARY	2025-08-14	1. Court Fee Rs.2835/- Payable Claiming for exemption being S.C.Caste Certificate not Filed. .2.Authentication fee due on the Appellate Court Judgement Rs 05/- Paid. Decree Rs 05/- Not Paid. 3. Cause Title Not in order.R-2 in the L.A.Court

				not made Party in this Appeal 4.Valuation and C.Fee Payable be corrected
115	D-WP(C)/32670/2025	DR. BINODA KUMAR MISHRA	2025-08-14	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Paragraph no. not correctly furnished on declaration.2.Annexure-5 not described in the petition and other Annexures i.e 6 to 11 not tally.3. Page nos27 and 28 not neat and legible.
116	D-ABLAPL/24832/2025	ANAND PRAKASH DAS	2025-08-14	1. Occupation of the deponent not mentioned in affidavit. 2. Paragraphs not properly mentioned in declaration of the affidavit.
117	D-WP(C)/32553/2025	DIPTENDU SUNDAR RAY	2025-08-14	1.Page no-9 not legible.
118	D-ABLAPL/24826/2025	AMITAV TRIPATHY	2025-08-14	1. Affidavit not annexed properly
119	D-ARBP/32624/2025	SOUBHAGYA KUMAR DASH	2025-08-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Court Fee Rs. 500/- not paid 2. Names in capital letters Enrolment numbers and Mobile phone number not furnished in V.nama.
120	D-MACA/32730/2025	GIRIJA PRASAD DUTTA	2025-08-14	c copy to be file further SR
121	D-ABLAPL/24825/2025	LAMBIT SENAPATI	2025-08-14	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Page no 15 not legible
122	D-MACA/32469/2025	G.P.DUTTA	2025-08-14	certified copy of judgement to be file further SR
123	D-FAO/32785/2025	DURGESH NARAYAN RATH	2025-08-14	further SR after c copy filed
124	D-BLAPL/24746/2025	SURYAKANTA DWIBEDI	2025-08-14	L.T.I of Petitioner not attested by the Advocate.
125	D-ABLAPL/24759/2025	ASHOK KUMAR SAHOO	2025-08-14	Name of the victim be deleted from para no.02
126	D-ABLAPL/24770/2025	MONOMOY BASU	2025-08-14	Name of the victim be deleted from synopsis
127	D-FAO/32679/2025	RAMESH CHANDRA SAHOO 1	2025-08-14	receipt reg deposit amount not filed
128	D-BLAPL/24823/2025	GYANA RANJAN MAHAPATRA	2025-08-14	1. Paragraph 5 of the application filled twice.
129	D-ABLAPL/24886/2025	SUSANTA KUMAR BARAL	2025-08-14	page no.11 not neat.
130	D-CRLA/24742/2025	ARUN KUMAR DAS 1	2025-08-14	Code Not indicated 2.Age of the appellant no.02 not furnished.Date of judgement wrongly furnished in index.Para no.wrongly furnished in appeal memo.

131	D- ABLAPL/24887/2025	SUSANTA KUMAR BARAL	2025-08- 14	page no.11 not neat
132	D- ABLAPL/24877/2025	MANGU NANDY	2025-08- 14	20-VERNACULAR CERTIFICATE NOT FURNISHED.
133	D-WP(C)/32284/2025	SUBHRANSU BHUSAN MOHANTY	2025-08- 14	page nos.22 to 27 and 57 not neat and legible.2.page nos. 52 and 53 repeated twice below the V.nama
134	D- CRLMC/24696/2025	ANANTA KUMAR ROUT	2025-08- 14	1. Page no. 9 13 and 17 Annexures are not exhibited. 2. Page nos. 9 to 12 not legible. 3. Certified copy of annex-1 not filed.
135	D-CRLA/24901/2025	SUNIL KUMAR PANDA	2025-08- 14	Court Fee Rs.6.00 not paid 1-Not properly addressed to the HonBle court,2-Annexure-1 not marked at page No.8

DEFECTIVE REPORT LIST				
DEFECTIVE REPORT OF 14-08-2025 (CASES FILED BEFORE 2024)				
Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	CMAPL/780/2019	CMAPL/780/2019	M/S D.S. MISHRA, J.N. MOHANTY	OTHERS. PUT UP FOR SR AFTER FILING OF C.COPY OF IMPUGNED ORDER